

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 3113  
TO BE ANSWERED ON MARCH 16, 2016  
ACCIDENTS IN METRO PROJECTS

No. 3113 SHRI MALLIKARJUN KHARGE:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of accidents reported during the construction of metro projects in the country during the last three years and the current year, metro project-wise;
- (b) the number of deaths and cases of injuries reported, metro project-wise;
- (c) whether any compensation has been given to the families of the deceased and affected persons; and
- (d) If so, the details of such compensation paid?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI BABUL SUPRIYO)

(a) to (d) : Only four metro companies have reported accidents during construction of metro projects during the last three years. The details thereof, during the last three years and current year, metro project-wise is given at Annexure.

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Annexure referred to in reply to Part (a) & (d) of the LS USQ No.3113 for answer on 16.03.2016 regarding Accidents in Metro Projects asked by Shri Mallikarjun Kharge

DETAILS OF PROJECT - WISE ACCIDENTS, NO OF DEATHS/INJURED REPORTED AND COMPENSATION PAID DURING THE CONSTRUCTION WORK OF METRO PROJECTS BEING IMPLEMENTED ON 50:50 JOINT VENTURE BETWEEN GOVERNMENT OF INDIA (GOI) AND THE CONCERNED STATE/UNION TERRITORY GOVERNMENTS.

Sl. No.	Name of the Metro Project	No. of accidents reported during Construction (During the last three years and current year)	No. of cases of		Amount of Compensation Paid in settled cases (Rs.)
			Death	Injury	
1.	Delhi Metro Rail Project	28	26	3	2,78,70,138/-
2.	Bangalore Metro Rail Project	23	10	13	19,27,242/-*
3.	Chennai Metro Rail Project	11	11	16	80,92,919/-
4.	Kochi Metro Rail Project	3	-	3	Not yet settled

\*An amount of Rs.31,79,680/- has been deposited in different courts towards settlement in various cases.

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